

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4676
ANSWERED ON:23.04.2013
FAKE ENCOUNTERS IN MANIPUR
Biju Shri P. K.;Rajesh Shri M. B.;Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of fake encounters by the security forces in Manipur recently;
- (b) if so, the details thereof;
- (c) the reaction of the Government thereto;
- (d) whether any commission of enquiry has been set up to look into the matter; and
- (e) if so, the details of reports submitted by the said commission and the follow-up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): No Madam. There are no such recent reports.
- (b) & (c): In view of (a) above, do not arise.
- (d) to (e): In the context of the Public Interest Litigation (PIL) viz. WP (CrI) No. 129 of 2012 filed in the Supreme Court alleging extra judicial killings in Manipur through fake encounters by the security forces and Manipur Police during the past, the Supreme Court vide its order dated 4.1.2013, constituted a three-member Commission headed by Justice N. Santosh Hegde, former Judge of Supreme Court to make a thorough enquiry in cases out of the "Compilation" filed by the petitioners (of the WP) and to record a finding regarding the past antecedents of the victims and the circumstances under which they were killed. The Commission has submitted its report to the Supreme Court which is yet to be made public.